

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **10.09.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

- No Mention will be permitted without prior consent of the other side.**
- To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Dismissal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2
2.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R Sivaraman – R2

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 450/2026 For Direction IA No. 1270/2026	M Vimal Authorized Rep of behalf of 150 Employees of Chowel India Pvt Ltd Vs Nithiyanantham Ramachandran Liquidator of Chowel India Pvt Ltd & 4 Ors.	Mr. T Jayasankar	
4.	Comp App (AT) (CH) (Ins) No. 458/2026 For Stay IA No. 1302/2026	Vura Ashok Rao Vs State Bank of India & Anr.	Mr. Maharshi Viswaraj	
5.	Comp App (AT) (CH) (Ins) No. 473/2026 To Dispense with IA No. 1338 & 1340/2026 For Stay IA No. 1339/2026	R Kumar Suspended Director of Regma Ceramics Pvt Ltd Vs Bhanu Cerglaze Pvt Ltd & Anr.	Mr.S Sathiyarayanan	

6.	Comp App (AT) (CH) (Ins) No. 322/2026 For Stay IA No. 932/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & 2 Ors. WITH	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1
7.	Comp App (AT) (CH) (Ins) No. 323/2026 For Stay IA No. 935/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & Anr.	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1
8.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026	Devendiran Kuppan Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd	Mr. O Padmaprakash	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	G A Abhimanyu Raja Managing Director (Suspended), Vijai Spinners (RJPM)Pvt Ltd Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1 Mr. Arumugam R2
10.	Comp App (AT) (CH) (Ins) No. 185/2023 (Interim Order)	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Mayan H Jain	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr. Y Suryanarayana R7 R8
11.	Comp App (AT) (CH) (Ins) No. 200/2023 (Interim Order)	Reactive Metals of India Pvt Ltd & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
12.	Comp App (AT) (CH) (Ins) No. 228/2023 (Interim Order)	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd & 7 Ors	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
13.	IA No. 1059/2026 (For Condone Delay) in Comp App (AT) (CH) No. 67/2026	TO Abraham Vs St. Mary's Hotels Pvt Ltd & 6 Ors.	Mr. Shobhan M Padmanabhan	
14.	IA No. 981/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 350/2026 For Stay IA No. 980/2026	Orchid Pharma Ltd & Anr. Vs Edna Braganza & Anr.	Mr. Kaustubh Prakash	

15.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No.1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	
16.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani& 8 Ors. WITH	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
17.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 286/2026 For Stay IA No. 806/2026	Nukala Savitri, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank of Maharashtra Ltd & Anr WITH	Ms. S Manjula Devi	Mr. T Ravichandran R1
19.	Comp App (AT) (CH) (Ins) No. 288/2026 For Stay IA No. 809/2026	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank Of Maharashtra Ltd & Anr.	Ms. S Manjula Devi	Mr. T Ravichandran R1

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025 For Direction IA No. 829/2026	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	

21.	Comp App (AT) (CH) (Ins) No. 202/2026 For Exemption IA No. 578/2026 For Direction IA No. 579/2026	GCA & Co, Rep by its Authorized Rep, Gourav Sharma Vs DRA Industries Ltd	Mr. Kumarpal R Chopra	
22.	Comp App (AT) (CH) (Ins) No. 346/2026 For Stay IA No. 970/2026	Workmen of Dunlop Polymers Ltd, Rep by Dunlop Polymers Employees Union Vs RP, Madhugiri Venkatarayappa Sudarshan & 3 Ors.	Ms. Maitreyi Krishnan	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89-chec90/2020 For Interim Relief IA No.1490- 1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr	Mr.Rohan Rajasekaran	Mr. PS Singh- R1
24.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa R12
25.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. & Ors WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
26.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
27.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
28.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Ms. Radhika Goel	Mr. S Vivekananda
29.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji

30.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company rep by Jinan KR & 4 Ors	Mr. Ashok B Shenoy	Mr. MA Shaji R1
31.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
32.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd	Mr. BSV Prakash Kumar	S. Ramasubramaniam & Associates

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr.BVS Lakshmi&2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1 Ms. Aishwarya Chevuturi R3
34.	Comp App (AT) (CH) (Ins) No. 550/2025 For Stay IA No. 1543/2025	Sridhar Cherukuri Vs Bank of Maharashtra & 2 Ors.	Mr. K Mohit Kumar	Mr. T Ravichandran R1 Ms. Aishwarya R2
35.	Comp App (AT) (CH) (Ins) No. 83/2026 For Stay IA No. 234/2026	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors. WITH	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3
36.	Comp App (AT) (CH) (Ins) No. 84/2026 For Stay IA No. 236/2026	Suneetha Kadiyala Vs Pridhvi Asset Reconstruction & Securitisation Company & 2 Ors	Dr. KV Srinivas	Mr. Surya Teja SS Nalla R1 Ms. Mano Ranjani R2 R3
B. Without Interim Order				
37.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd, SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5

38.	Comp App (AT) (CH) (Ins) No. 68/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt Ltd Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
39.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp- R2
40.	Comp App (AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
41.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & 2 Ors WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
42.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag R1 Mr. Avinash Krishnan Ravi- R2
43.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
44.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt Ltd	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag
45.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
46.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
47.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt Ltd & 5 Ors	Mr. Ujjwal Jain	Mr. Avinash Amarnath R1-R5
48.	Comp App (AT) (CH) (Ins) No. 489/2025	Amier Hamsa Ali Abbas Rawther Vs State Bank of India	Ms. Jayanthi K Shah	Mr. ML Ganesh

49.	Comp App (AT) (CH) (Ins) No. 8/2026 For Stay IA No. 22/2026	Abhimanyu Raja Managing (Suspended) Director, Vijai Spinners (RJPM) Pvt Ltd Vs Canara Bank & Anr. WITH	Mr. DR Raghunath	Mr. T Ravichandran R1 Ms. MS Elamathi R2
50.	Comp App (AT) (CH) (Ins) No. 9/2026 For Stay IA No. 23/2026	Abhimanyu Raja, Suspended Director, Vijai Spinners (RJPM) Pvt Ltd & Anr. Vs A Arumugam [Currently S.Rajendran] Liquidator of Vijai Spinners (RJPM) Pvt Ltd	Mr. DR Raghunath	Ms. MS Elamathi
51.	Comp App (AT) (CH) No. 14/2026 For Stay IA No. 201/2026	Jana Chaitanya Housing Pvt Ltd & 2 Ors Vs Sriram Bhaskar	Mr. M Srinivasa Swaroop	Mr. Sheetal Srikanth

12:45 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
54.	Comp App (AT) (CH) (Ins) No. 263/2026 For Urgent Listing IA No. 1145/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr.	Mr. Arun C Mohan	Mr. Edward James R1
55.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3

56.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022 (Interim Order)	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
57.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S Rajendran Vs South India Hotels Pvt Ltd & 8 Ors. WITH	Ms. M Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
58.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
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- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
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By the order of Hon’ble Member (Judicial)

Chennai Bench

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